

Village Roads

2380. Shri Chintamoni Panigrahi: Will the Minister of Transport and Communications be pleased to state:

(a) whether the Government of India has set apart a sum of Rs. 60 lakhs in 1958-59 for meeting the Central Government's share of the cost of village road works for the different States;

(b) if so, what amount has been set apart for Orissa Government for the village road schemes;

(c) whether the Orissa Government has submitted its village road schemes for this purpose; and

(d) if so, the names of such village road schemes submitted by the Orissa Government for approval?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) A total sum of Rs. 60 lakhs has been set apart for the years 1958-59, 1959-60 and 1960-61 from the Central Road Fund (Ordinary) Reserve for meeting the Central Government's share of the cost of village roads in all the States.

(b) The State Government of Orissa have been requested to submit their proposals for village roads requiring grant upto Rs. 7 lakhs.

(c) and (d). Yes; a list is laid on the Table. [See Appendix IV, annexure No. 42.]

Station Masters and Assistant Station Masters

2381. Shri Madhusudan Rao: Will the Minister of Railways be pleased to state:

(a) the total number of Assistant Station Masters and Station Masters in Secunderabad Division of Central Railway during the period between January, 1959 and December, 1959;

(b) the number of vacancies filled up during the above period;

(c) the number of vacancies not filled up so far; and

(d) the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) The number varied between 626 and 667.

(b) 55.

(c) As on 31-12-1959—21.

(d) Due to non-availability of qualified staff during the above period. All these vacancies are expected to be filled shortly when trained men become available.

Tourism in Punjab

2382. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1800 on the 21st December, 1959 and state:

(a) the progress made so far in completion of the schemes included in Part II of the Programme for development of Tourism in Punjab; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The low income group rest houses at Kulu, Manali, Dharamsala, Pathankot and Nangal included in Part II of the programme for development of tourism in Punjab are being constructed by the State Government with 50 per cent. subsidy from the Centre. The progress made so far and the details of the schemes as reported by the State Government are given in the statement laid on the Table. [See Appendix IV, annexure No. 43.]

Air Accidents

2383. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) the details of air accidents which have taken place since 1st December, 1959 in which aircrafts of the Air India International and the Indian Airlines Corporation were involved;

(b) the reasons for each accident; and

(c) the extent of loss sustained in each accident?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) to (c). The requisite information is given in the statement laid on the Table. [See Appendix IV, annexure No. 44].

Telephone Exchanges in Andhra Circle

2384. Shri Madhusudan Rao: Will the Minister of Transport and Communications be pleased to state:

(a) how many telephone exchanges were there in Andhra Circle before it was formed and their names; and

(b) how many new telephone exchanges were opened till 31st March, 1960 in former Andhra Circle and their names?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) 24. A statement showing the information is placed on the Table of the House. [See Appendix IV, annexure No. 45.]

(b) 79. A statement giving the information is placed on the Table of the House. [See Appendix IV, annexure No. 45.]

Fertilizers for U.P.

2385. Shri Sarju Pandey: Will the Minister of Food and Agriculture be pleased to state the quantity of fertilizers given to Uttar Pradesh during the year 1959-60?

The Minister of Agriculture (Dr. P. S. Deshmukh): The required information is given below:—

Name of Fertilisers	Position of supply as on 31-3-60
	Tons
1. Sulphate of Ammonia	1,45,934
2. Urea	11,196
3. Ammonium Sulphate Nitrate	8,145
4. Calcium Ammonium Nitrate	9,500

	Tons
5. Ammonium Nitrate	1,400
6. Mono Ammonium Phosphate	1,800
7. Nitrophosphate	840

Intermediate Port Development Committee

2386. { Shri Ram Krishan Gupta:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri R. C. Majhi:
Shri Assar:
Shri M. V. Krishna Rao:
Shri Achar:
Shri Madhusudan Rao:
Shri A. K. Gopalan:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 920 on the 16th December, 1959 and state:

(a) whether the Intermediate Ports Development Committee appointed for selection of suitable intermediate ports in India for intensive development has submitted its report; and

(b) if so, the main recommendations thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir. The report is expected by the end of April, 1960.

(b) Does not arise.

U.S. Development Loan Fund Loan for Railways

2387. Shri Ram Krishan Gupta: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 864 on the 3rd December, 1959 and state:

(a) whether negotiations with the United States Development Loan Fund for a loan of \$30 million to the Indian Railways have since been finalised; and

(b) the proposed ways and means of utilisation thereof?